Regarding need to take immediate steps to address the grievances of Hindu minority in Bangladesh- laid

PROF. SOUGATA RAY (DUM DUM): The issue of arrested ISKCON monk and the Hindu leader could not be represented by any lawyer in Bangladesh Court. Various organizations threatened to boycott people and products of Bangladesh. Diplomatic relations between the neighbours and once-close allies have been prickly since August, 2024 when former Prime Minister of Bangladesh fled the country after a public uprising. Attacks began on some of the homes, businesses, and places of worship of the Hindu community in Bangladesh. For India, Bangladesh is not just any neighbouring country, it is a strategic partner and crucial ally to India's border security, particularly in the north-eastern states. The two countries also share close cultural and linguistic ties. Hindus constitute less than 10% of Bangladesh?s 170 million populations. In the aftermath of the chaotic overthrow of country?s Prime Minister in August, many of her supporters were targeted, including those from religious minorities traditionally seen as backing her. Feelings are running high in India. Newspapers reported that our Foreign Secretary is likely to visit Bangladesh. Bangladesh should first address the lawlessness there, particularly the attack on minorities. I urge upon the Central Government to take immediate steps to redress the grievances of Hindu minority of Bangladesh.